## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 56/58-59/NCLT/AHM/2016 (New) Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.09.2017</u>

Name of the Company:

National Multi Commodity Exchange of India Ltd.

Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 58 and 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. MAHRSH C GUPTA

Learned PCS Mr. M C Gupta present for Appellant. None present for Respondents.

Learned PCS for Appellant represented that the matter is pending before Hon'ble Supreme Court of India.

List the matter on 30.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of September, 2017.